

ITEM NO.18

REGISTRAR COURT. 1

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Criminal Appeal No(s). 976/2024

JAINUL ABDEEN & ANR.

Appellant(s)

VERSUS

STATE OF UTTAR PRADESH

Respondent(s)

Date : 08-07-2024 This appeal was called on for hearing today.

For Appellant(s)

Dr. Vinod Kumar Tewari, AOR

For Respondent(s)

Mrs. Rachna Gupta, AOR
Ms. Nazish Fatima, Adv.
Mr. Anil Kumar Sinha, Adv.
Mr. Abhishek Misra, Adv.
Ms. Deepika Mishra, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Sole respondent is duly represented.

Original records are not required to be requisitioned from the concerned Court.

Parties may file additional documents and the matter be processed for listing before the Hon'ble Court, as per rules.

SUJATA SINGH
Registrar

MG